

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1356
ANSWERED ON:13.08.2013
FACILITIES TO FREEDOM FIGHTERS
Saroj Shri Tufani

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of facilities provided to freedom fighters and their family members, separately;
- (b) whether the Government has any proposal to provide more facilities to the freedom fighters and their family members; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): The freedom fighters and their eligible dependents are entitled to receive Samman Pension under the provisions of the Swatantrata Samman Sainik Pension Scheme, 1980. At present, an amount of Rs.16775/- (basic pension Rs. 6330/- plus dearness relief Rs. 10445/-) to the freedom fighters /widows; Rs.3975 (basic pension Rs.1500 plus dearness relief Rs.2475) to each of unmarried and unemployed daughters (upto maximum three) and Rs. 2650/- (basic pension Rs.1000 plus dearness relief Rs.1650) to mother and father of the deceased freedom fighters is admissible w.e.f. 1.8.2012. The dearness relief is revised annually with effect from 1st August on the basis of annual average increase in All India Consumer Price Index. Apart from the pension, freedom fighters are also provided other facilities as per the annexure.

(b) & (c): At present, the Government has no proposal to expand the scope of the Freedom Fighters Pension Scheme, 1980.